

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE BENCH, CHENNAI)
IN
ORIGINAL APPLICATION NO. 124 OF 2021 (SZ)**

**REPORT SUBMITTED BY THE DISTRICT COLLECTOR,
PALAKKAD/5TH RESPONDENT**

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Dated at Chennai on this the 15st day of June 2022.

M/s. E.K.KUMARESAN

Standing Counsel for State Government of Kerala - NGT(SZ) Chennai Bench

REPORT SUBMITTED BY THE DISTRICT COLLECTOR, PALAKKAD AS PER THE DIRECTION OF THE HONOURABLE NATIONAL GREEN TRIBUNAL IN OA 124/2021(SZ)

(1)Details of the quarry M/s Royal sands & Gravels PVT Ltd.(8th Respondent)

The Royal sands & Gravels PVT Ltd quarry is situated in Survey No. 2/p ,14/p , 15/p , 16/p in Block No.25 of the Akathethara village of Palakkad Taluk , Palakkad district. The Director Of Mining & Geology has issued a quarrying lease to the M/s Royal sands & Gravels PVT Ltd ,Plaza junction , Dhoni (PO) , Palakkad with vide proceedings order No. 281/2014-15/8473/M3/2014 dated 02/08/2014 executed on 22/08/2014 and valid upto 21-05-2026 to extract and remove 1,00,000 (One Lakh) Metric Tonnes of granite building stone per year from an area of 7.0655 Hectares in above mentioned survey numbers. The details of consent for the quarrying operations issued by the concerned departments is submitted below

1. The Environmental Clearance ,EC No. 160/SEIAA/KL/3490/2013 DATED 24-5-2014 issued by the State Environment Impact Assessment Authority which was valid up to 23-05-2019 and was renewed on 16-02-2019 as per vide proceeding order no.160/SEIAA/KL/3490/2013 .
2. The Consent obtained from Kerala State Pollution Control Board as per vide proceeding No. PCB/PLKD/IC/CO-2561/2014 dated 30-11-2017 is valid up to 01-12-2023
3. The Explosive license issued by Petroleum & Explosives Safety Organization vide No. E/SC/KL/22/122 (E61052) dated 07-01-2021 is valid up to 31-03-2025.
4. The D&O license issued by the Secretary ,Akathethara Grama Panchayath vide No. A6/1696/2020-21-55 dated 27.04.2020 is valid upto 31.03.2025.

The metal crusher unit situated in survey numbers 13 and 14 in Akathethara Village is registered as Registered Metal Crusher Unit (RMCU) as per the registration No. 13/2021-22/RMCU/PLKD/3098/M3/2021 dated 05-03-2021 of the Director Of Mining & Geology, Trivandrum.

As per the enquiry details of Mining & Geology Department, Palakkad it is known that a detailed survey has been conducted by The Taluk surveyor ,Palakkad and the surveyors from the office of The Deputy Director Of Survey ,Palakkad along with Geologist, Mining & Geology Department Palakkad. The survey has been conducted in the lease area from 18-10-2021 to 15-11-2021 to ascertain the total quantity of granite building stone extracted from the lease area. It is seen as per the report that the mining activities are conducted in permitted lease area only . Boundary pillars in the field were verified during the survey and has seen that all are similar to the boundary points as per the survey sketch.As per the approved mining plan the total quantity that can be extracted from the lease area upto march 2022 is only 18,00,000 (Eighteen Lakh) (300000 MT per year) Metric Tonnes . As per the survey the total quantity of granite building stone extracted from the lease area as on 15-11-2021 is calculated 6,25,000 (Six Lakh Twenty Five Thousand) Metric Tonnes. As per the mining plan, no excess extraction of granite building stone is noticed in the quarry as per



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the survey report. The total production of granite stone from the lease area as on 15-11-2021 is 5,87,294 (Five Lakh Eighty Seven Thousand Two Hundred and Ninety Four) Metric Tonnes.

(2) Details of the quarry M/s Mary Matha Granites. (9th Respondent)

The M/s Mary Matha Granites is situated in survey Nos. 110/3 and 110/1 in Akathethara Village of Palakkad Taluk, Palakkad District. The Director Of Mining & Geology has issued a quarrying lease to Sri.Sajimon Abraham, Palakkattu House , Kidangoor (PO) , Kottayam with vide proceedings order No. 120/2010-2011/3355/M3/2010 dated 26-05-2010 and executed on 11-08-2010 is valid up to 10.08-2022 to extract and remove 40,000 (Forty thousand) metric tonnes of granite building stone per year from an area of 2.721 Hectares in the above mentioned survey numbers . The Details of consent for the quarrying operations issued by the concerned departments is shown below

1. The Consent from Kerala State Pollution Control Board No.PCB/PLKD/IC/CO/R3/257/2018 dated 25-05-2018 is valid up to 31-06-2022.
2. The Explosive license issued by Petroleum & Explosive Safety Organization vide No. E/SC/KL/22/948 (E646292) dated 25-05-2018 is valid up to 31-03-2024
3. The D & O License issued by Secretary Akathethara Grama panchayath vide No. A6 - 1147/2021-22-74 dated 03-04-2021 was valid upto 31-03-2022

Later the quarrying lease was transferred to M/s Mary Matha Granites , Dhoni (PO) , Palakkad with vide proceeding order No. 599/2016-17/9853/M3/2016 dated 17-12-2016 of The Director Of Mining & Geology, Trivandrum.

The metal crusher unit situated in survey numbers 117/4 and 117/5 of Akathethara Village is registered as Registered Metal Crusher Unit (RMCU) as per the Registration No. 75/2021-22/RMCU/PKD/4078/M3/2021 dated 26-03-2021 of The Director Of Mining & Geology , Trivandrum.

As per the enquiry details of Mining & Geology , Palakkad it is known that the quantity of 3,12,455 (Three Lakh Twelve Thousand Four Hundred and Fifty Five) metric tonnes of building granite stone was already been extracted from the area on the basis of quarry permit issued by Mining & Geology before obtaining of quarrying lease. Mining activities as per the lease was commenced on september 2010 onwards. The lease holder has submitted a mining plan on 30-01-2016 as per Kerala Minor Mineral Concession rule 2015. The total quantity of granite building stone extracted from the lease area before the preparation of mining plan (as per KMMC Act 2015) was 8,84,375 (Eight Lakh Eighty Four Thousand Three Hundred and Seventy Five) metric tonnes. The total mineable reserve estimated in the mining plan for the remaining years of quarrying lease is 14,67,405 (Fourteen Lakh Sixty Seven Thousand Four Hundred and Five) metric tonnes. A detailed survey has been conducted in the lease area from 07-10-2021 to 16-10-2021 to ascertain the total quantity of granite building stone extracted from the lease area. During the surveys it was found that extraction of granite building stone has been carried out other than the lease area also. As per the surveys the total quantity of granite building stone extracted from the lease area and out side the lease area is calculated as 15,46,065 (Fifteen Lakh Fourty Six



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Thousand Sixty Five) Metric Tonnes. The total quantity of building stone extracted by the lease holder as on 16-10-2021 was seen as 14,84,401 (Fourteen Lakh Eighty Four Thousand Four Hundred and One) metric tonnes. As per the survey conducted the excess quantity of granite building stone extracted from the lease area as on 16-10-2021 is calculated as 61,664 (Sixty One Thousand Six Hundred and Sixty Four) Metric Tonnes.

There are only two quarries (M/s Royal Sand & Gravels PVT Ltd, M/s Mary Matha Granites) operating in Akathethara Grama Panchayath with valid quarrying license and these two quarries are at about 1 km apart from each other.

Hence The Hon'ble National Green Tribunal may be pleased to record the report to file when the case is come up for hearing.



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District Collector
Palakkad